

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(C)NO.18745 of 2014

WITH

PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for permission to file Additional documents)

M/s Indian Coffee Workers Co-Operative

Society Limited

.....Petitioner

-VERSUS-

Commissioner of Central Excise &
Service Tax, Allahabad

.....Respondent

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 01.09.2014 when the court was pleased to pass the following order:-

“List this matter before a Bench of which one of us (Justice Abhay Manohar Sapre) is not a member, subject to orders of Hon'ble the Chief Justice of India.)

It is submitted that counsel for the Petitioner has on 05.09.2014 filed application for permission to file additional documents alongwith Annexures (in separate volume) and the said application has been registered as I.A. No. 1. Copy of the said documents are being circulated herewith.

The matter is listed before the Hon'ble Court for orders with this Office report.

Dated this the 9th Day of September, 2014.

ASSISTANT REGISTRAR

Copy to :

Mr. M.Y. Deshmukh
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ASSISTANT REGISTRAR